

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

28

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/65/IB/2018
PETITION NUMBER : CP/551/IB/2017
NAME OF THE PETITIONER : DNEPRO ADVISORY PVT LTD
NAME OF THE RESPONDENT : V. NAGARAJAN
UNDER SECTION :

S.No.	Name (in Capital)	Represented by	Signature
1	Kas thuri & Srin	P.A. - 1	Shir. S. Achuthan
2	R. S. 132 Anwar	Counsel for Respondent	R. S. 132 Anwar

ORDER

Counsel for Applicant present. Counsel for RP present. Counsel for IRP submitted one document in relation to the resignation of one Shir. S. Achuthan; the same is placed on record; copy of which is given to the other side. The RP is directed to file reply before next date of hearing. Matter is posted for arguments. Put up on **21.02.2018** at **10.30 A.M.**

sd/-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)